

POSTAL FACILITIES DURING ELECTIONS

*1116. **Shri M. L. Dwivedi:** Will the Minister of Communications be pleased to state:

(a) whether accurate information is now available regarding the extent of the additional service rendered by the Post and Telegraph Department during the General Elections;

(b) the sums of money set apart for this work and the actual expenditure incurred;

(c) whether the Postal employees engaged in various election duties were given facilities to record their votes; and

(d) the expenditure incurred by Postal employees in connection with allowances, travelling expenses and other movements due to Elections?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) A statement is laid on the Table of the House. [See Appendix V, annexure No. 50.]

Fuller information regarding certain of the items of additional service is being collected and will be furnished later on.

(b) No specific provision was made for this purpose. Information regarding total expenditure is being collected.

(c) Yes.

(d) Information is not available. Government do not propose to collect it as the labour and expense involved will not be commensurate with its usefulness.

Shri M. L. Dwivedi: May I know, Sir, if the facilities which were provided during the elections by the Postal Department were fully utilised by the public?

Shri Raj Bahadur: We hope so, Sir.

Shri M. L. Dwivedi: May I know, Sir, if all the expenditure set apart for the election work has been utilised or some saving has been effected?

Shri Raj Bahadur: In reply to part (b) I have already said that no specific provision was made for this purpose.

LOCOMOTIVES

*1117. **Shri N. B. Chowdhury:** Will the Minister of Railways be pleased to state the cost of locomotives manufactured at Chittaranjan comparing it with the cost of locomotives imported from other countries?

The Minister of Railways and Transport (Shri L. B. Shastri): It is difficult at this stage to estimate the ultimate cost of a locomotive manufactured at Chittaranjan, though it is expected to be comparable to the landed cost of a similar imported locomotive, which is about Rs. 5 lakhs. In the first few years when production is being established and has to reach capacity, the cost of manufacture will naturally be higher than such landed cost.

Shri N. B. Chowdhury: May I know, Sir, whether all the parts of our locomotives are manufactured in this country?

Shri L. B. Shastri: Yes, it is planned to manufacture all the parts in India.

Shri N. B. Chowdhury: May I know, Sir, whether any of the materials required for such manufacture are imported from other countries?

Shri L. B. Shastri: No. We have got all those materials here in this country.

STAFF CARS

*1118. **Shri K. C. Sodhia:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of cars and trucks in use at Government expense in (i) Secretariat (ii) Departments under the control of his Ministry at present; and

(b) the annual expenditure on these during 1951-52?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) (i) 3 cars only.

(ii) 69 cars and 194 trucks.

(b) Rs. 15,813-6-3 in the Secretariat and Rs. 20,67,426-12-0 in the offices under the control of the Ministry.

Shri K. C. Sodhia: What was the total number of cars in use during the year 1951-52?

Shri Satish Chandra: Sir, the number of vehicles in use was 66 cars and 194 trucks.

Shri K. C. Sodhia: At what cost?

Shri Satish Chandra: I have said, Sir, that the recurring expenditure was Rs. 20,67,426.

Shri K. C. Sodhia: How many have been disposed of during 1951-52?

Shri Satish Chandra: I have no information.

डा० पी० एस० देशमुख: क्या अर्थ पत्री जी बतला सकते हैं कि यह स्टाफ कार की बीमारी कब से शुरू हुई है ?

Mr. Speaker: I think I should disallow this question.

Shri Velayudhan: May I know, Sir, which are the categories of Government employees who can use staff cars?

Shri Satish Chandra: All gazetted officers on duty can use them. They are also used by cashiers for taking cash to the bank and bringing cash from the bank.

Shri Velayudhan: May I know.....

Mr. Speaker: Next question.

NEW DELHI MUNICIPAL COMMITTEE

*1119. **Shri Radha Raman:** Will the Minister of Health be pleased to state:

(a) the total amount of Government grants under various heads given to the New Delhi Municipal Committee; and

(b) how this total grant compares with pre-partition expenditure?

The Minister of Health (Rajkumari Amrit Kaur): (a) A statement, showing the grants given to the Committee by the Chief Commissioner Delhi, during the last 8 years, is placed on the table of the House. [See Appendix V, annexure No. 51.]

(b) A statement, showing total grants received and total expenditure incurred by the Committee during the three years, immediately preceding the partition, is placed on the Table of the House. [See Appendix V, annexure No. 52.]

Shri Radha Raman: May I know, Sir, if the Minister is aware of the lowering of standards of cleanliness in New Delhi?

Rajkumari Amrit Kaur: Well, Sir, there has been a little lowering of standards and the reason for that is the large influx of population into Delhi.

Shri Radha Raman: May I know, Sir, if the Minister has often observed heaps of rubbish lying at various places?

Mr. Speaker: Order, order. I think this subject is coming under the Delhi State Government and not under the Central Government. These questions will better be put on the floor of the Delhi State Assembly. They may be admissible there and not here.

Shri Radha Raman: Since you say this subject is for the State Assembly, I need not ask any other question.

Mr. Speaker: If permissible there too.

SUGAR MILLS IN ORISSA

*1120. **Shri Sanganna:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of sugar produced by each sugar mill in the Orissa State during each of the last five years;

(b) the total consumption of sugar in Orissa during the same period; and

(c) the quantity of sugar exported from and imported into the State during the same period?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) to (c). A statement containing the required information is laid on the Table of the House. [See Appendix V, annexure No. 53.]

Shri Sanganna: May I know, Sir, as to why the sugar required for internal consumption is not being released at the local mills but imported from outside?

Shri Satish Chandra: There is very little production in one of the two Orissa mills which is comparatively a mill of small size. The other mill is not working due to shortage of cane. Sugar is not exported from Orissa. On the other hand, a huge quantity of sugar is imported from other provinces to meet the local requirements.

Shri Sanganna: What is the total production of sugar in Orissa?

Shri Satish Chandra: There is one small factory the annual production of which has never exceeded 2,500 tons.

Mr. Speaker: Next question.

Shri Raghavaiah: May I know, Sir, the number of sugar mills or factories owned by foreigners in this country?

Shri Satish Chandra: I cannot give the exact number just now.

Shri Raghavaiah: Is it a fact that some of the sugar factories like